

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/73(KB)2017
IA(I.B.C)/1254(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SURENDRA KUMAR JOSHI VS REI AGRO LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Aditya Gauri, Adv. : For Liquidator
Mr. Amar Vivek, Adv. :
Mr. Dhananjaya Sud, Adv. :

Mr. Zoheb Hossain, Adv. : For Directorate of Enforcement in IA 1254 of 2020
Mr. Vivek Gurnani, Adv. :
Mr. Kavish Garach, Adv. :

ORDER

1. Ld. Counsel on both sides Present.
2. Hard copy in terms of order dated 5th September, 2022 has not been filed.
3. In view of this matter is adjourned to **26.10.2022**. It is made clear if hard copy not furnished the appropriate orders shall be passed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)